NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011 CA No.158/2015, 88/2015, 121/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Shri. Shishir B. Nevatia.

V/s.

Elegant Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

COMMON ORDER

T.C.P. No. 24/284(4)/CLB/MB/MAH/2010

CA No.158/15,88/15/121/16 In TCP No.43/397-398/CLB/MB/MAH/2011

- 1. Vide Precipe dated 18.09.2017 matter mentioned.
- The Learned Representatives are present and have stated that by consent Matter be adjourned to 15.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 19.09.2017 M.K. Shrawat Member (Judicial)

15.11.17